<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 25 OF 2017

Dated: 26th April, 2018

In the matter of:

Present: Hon'ble Mr. I.J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

NTPC Ltd.			 Appellant(s)
Versus Central Electricity Regulatory Commission & Ors.			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Sanjay Sen, Sr. Adv. Ms. Shikha Ohri Mr. Tushar Shrivastava	

Counsel for the Respondent(s) : -

<u>ORDER</u>

List the matter for hearing on 09.08.2018.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/tpd